

NOTES OF THE REGISTRY

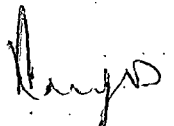
ORDER OF THE TRIBUNAL

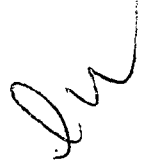
Dated: 23/4/2003.

MR. P. N. Tatti, Counsel for applicant.

MR. Neeraj Batra, Counsel for Respondents.

Hearal. Order Reserved.


A. P. NAGRATH
ADMINISTRATIVE MEMBER


G. L. GUPTA
VICE CHAIRMAN

5/5/2003

Order pronounced in the
Open Court today & original
Judgment is tagged in
OA 249/2002.

